

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

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OA. 350/1149/2019

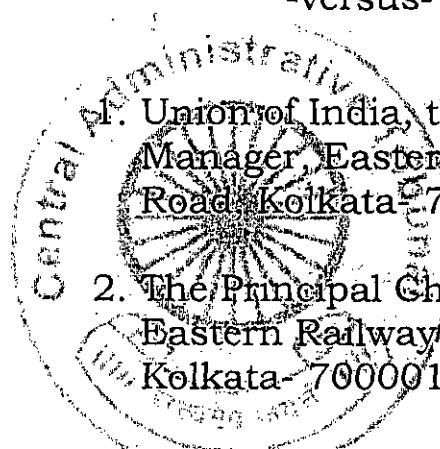
Date of order: 06.11.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sri Subhobrata Santra, son of late  
Satyasharan Santra, by faith- Hindu, by  
occupation- unemployed youth, residing  
at Vill-Udaypur, P.O. Kamarpukur, P.S.  
Goghat, Dist- Hooghly, Pin- 712 612.

.....Applicant.

-versus-



1. Union of India, through the General Manager, Eastern Railway, 17, N.S. Road, Kolkata- 700 001.
2. The Principal Chief Personnel Officer, Eastern Railway, Fairlie Place, Kolkata- 700001.
3. The CAO/CON, Eastern Railway, Kolkata- 700001.
4. The Deputy Chief Electrical Engineer/Construction/G/H.Q., Fairlie Place, Kolkata- 700001.

.....Respondents.

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. A. K. Dasgupta, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard 1d. Counsel for both sides.

2. The applicant seems to be aggrieved as the application format required to be submitted by him for the purpose of his consideration for appointment under the land loser scheme, has not been furnished to him.

3. Hence, with the consent of both the parties, we dispose of the OA with a direction upon the respondent nos. 2 or 3 to furnish the copy of the application format to the applicant that is required to be filled up by the applicant, within a period of 4 weeks. Upon receiving the format the applicant shall fill in the details and furnish all the necessary particulars along with certificates required for consideration of his case, within a further period of 4 weeks.

Upon receipt of such, the authorities shall duly consider the application in accordance with law and pass an appropriate reasoned order within a period of 2 months thereafter.

4. It is made clear that we have not entered into the merits of this matter and therefore all points are kept open for consideration.

5. With the aforesaid direction, the present OA would stand disposed of. No costs.

  
**(Dr. Nandita Chatterjee)**  
**Member (A)**

  
**(Bidisha Banerjee)**  
**Member (J)**

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